

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

**ORDERS OF THE BENCH**

**Date of Order: 06.10.2015**

CP No. 291/00046/2015 (OA No. 291/00710/2014)

Mr. Amit Mathur, counsel for petitioner.

Learned counsel for the petitioner submits that he does not wish to press this Contempt Petition. Therefore, the Contempt Petition is dismissed as not pressed.



(MS. MEENAKSHI HOOJA)  
ADMINISTRATIVE MEMBER



(JUSTICE HARUN-UL-RASHID)  
JUDICIAL MEMBER

Kumawat